

(d) A copy of the model scheme for polytechnics for girls is available in the library of the Sabha.

Loans and Grants to India from Japan

*192. **Shrimati Parvathi Krishnan:** Will the Minister of Finance be pleased to state:

(a) whether his attention has been drawn to the report in *Times of India* 10th May, 1961 in which it is stated that Senator J. William Fulbright, Chairman of the Foreign Relations Committee has suggested to the State Department that Japan should discharge its debt to the United States by making loans of grants to India;

(b) whether Government has received any proposal regarding it from the State Department of U.S.A.; and

(c) if so, the details thereof?

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

Centenary Celebrations of Archaeology Department

*193. { **Shri Subbiah Ambalam:**
Sardar Iqbal Singh:

Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Starred Question No. 1671 on the 21st April, 1961 and state:

(a) whether the list of invitees from abroad to attend the Centenary Celebrations of the Department of Archaeology has since been finalised; and

(b) if so, the details thereof?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) Yes, Sir.

(b) Lists are laid on the Table of the House. [See Appendix I, annexure No. 32].

Conference of Chief State Electoral Officers

*194. { **Shri Narayanankutty Menon:**
Shri Punnoose:
Shri Damani:

Will the Minister of Law be pleased to state:

(a) what are the decisions taken by the conference of Chief State Electoral Officers held at Nainital in May 1961; and

(b) whether any final decision has been taken regarding the next general elections?

The Deputy Minister of Law (Shri Hajarnavis): (a) A conference of the Chief Electoral Officers was held at Naini Tal on the 28th and 29th April, and the 1st May, 1961. No decisions were taken or were intended to be taken; only views were exchanged on matters relating to the preparation of electoral rolls and the conduct of the forthcoming general elections.

(b) The reference is presumably to the dates for the next general elections. In the nature of things it is not possible to decide finally at this stage the programme for the next general elections. However, after taking into consideration all the aspects of the question, the Election Commission has come to the provisional conclusion that the last week of February 1962 would be the most convenient period for the purpose except in the snow-bound areas of Himachal Pradesh and Kulu sub-division where polling is likely to take place sometime in April, 1962.

कालेजों में प्रवेश चाहने वाले दिल्ली के स्कूलों के छात्र

*१९५. { **श्री बलराज मधोक :**
श्री नवल प्रभाकर :
श्री बाजपेयी :
पंडित द्वा० ना० तिवारी :

नया शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) १९६१ में दिल्ली में कुल कितने छात्र हायर सेकेण्डरी तथा मैट्रिक परीक्षा में सफल हुए ;

(ख) उनमें से कितनों ने कालेजों में दाखले के लिये आवेदन पत्र दिया और कितनों को दाखला मिला ; और

(ग) जिन्हें दाखला नहीं मिला उनके लिये क्या कोई वैकल्पिक प्रबन्ध है ?

शिक्षा मंत्री (डा० का० ला० श्रीमाली) :

(क) उच्च माध्यमिक ५,७७४.
हाई स्कूल १,३५७.

(ख) सूचना एकत्र की जा रही है और यथा समय सभा-पटल पर रख दी जायेगी ।

(ग) दो नए कालेज खोल कर और विद्यमान कालेजों की क्षमता बढ़ा कर १३०८ और विद्यार्थियों को दाखिल करने की व्यवस्था की गई है । १ जनवरी, १९६२ से दिल्ली विश्वविद्यालय के अन्तर्गत पत्र-व्यवहार पाठ्यक्रम प्रारम्भ करने का भी प्रस्ताव है ।

Indian Students going Abroad

*196. **Shrimati Renu Chakravartty:** Will the Minister of Education be pleased to state:

(a) whether the Education Ministry has any method of checking the cases of students who have gone abroad getting scholarships, stipends and other financial facilities from American colleges, institutions and universities without Government permission;

(b) whether Government are aware that many Indian students also get such facilities from U.K. educational institutions;

(c) whether there was and deviation in the method of checking the cases of students going to similar universities in the U.S.S.R. with stipends; and

(d) if so, the reasons therefor?

The Minister of Education (Dr. K. L. Shrimali): (a) No.

(b) Yes.

(c) No.

(d) Does not arise.

Chinese in India

Shri Assar:
Shri P. C. Borooah:
Shri Ajit Singh Sarhadi:
Shri Ram Krishan Gupta:
Shri Bibhuti Mishra:
Shri D. C. Sharma:
Shri Arjun Singh
Bhadauria:
*197. Shri Raghunath Singh:
Shri Hem Barua:
Shri B. C. Mullick:
Shri Sarju Pandey:
Shri Jangde:
Shri Pramathanath
Banerjee:

Will the Minister of Home Affairs be pleased to state:

(a) how many Chinese to whom notices to quit India were issued have left India;

(b) whether any drastic steps are contemplated by Government against those Chinese who have not left India;

(c) whether Government are aware that anti-national activity has increased in Calcutta with the help of these Chinese; and

(d) if so, what steps have been taken by Government to curb their anti-national activities?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): (a) Thirty.

(b) They are prosecuted under the Foreigners' Act, 1946 and also deported across the land border wherever necessary.

(c) and (d). A careful watch is being maintained and suitable restrictions are imposed in cases, where considered necessary, in the interest of national security.